

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1559

ANSWERED ON:03.08.2010

DEVELOPMENT OF NAXAL AFFECTED AREAS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the schemes/ programmes launched for development of naxal affected areas including tribal areas as one of the strategies to deal with naxal menace in the country, State-wise;
- (b) whether the benefits of the said schemes/programmes have not reached the targeted people and regions;
- (c) if so, whether any mechanism has been established to monitor the ongoing development works in the affected regions;
- (d) if so, the details thereof; and
- (e) the details of the funds sanctioned, released and utilised for the said purpose during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a)&(b): Planning Commission has been monitoring online the implementation of 9 major developmental schemes and the implementation of Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 in 35 focus districts affected by Left Wing Extremism in nine States. The 9 major flagship schemes are: Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Health Mission (NRHM), Ashram Schools, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Sarva Shiksha Abhiyan (SSA), National Rural Drinking Water Programme (NRDWP), Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), Integrated Child Development Services (ICDS) and Indira Awaas Yojana (IAY).

(c) & (d): Regular video conferences/meetings are being held by the Planning Commission with the District Authorities, State Governments and the Ministries concerned to monitor the implementation of the flagship schemes. In addition, Task Force headed by Cabinet Secretary monitors and coordinates the issues related to implementation of developmental schemes of various Central Ministries. An Empowered Group of Officers have been constituted under the chairpersonship of Member Secretary, Planning Commission to suggest amendments in the schemes for better results.

(e): The details are given in Annexure.